

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310(Pt.)/1993/1752/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti Selina Begum,  
Presiding Officer,  
STAT, Assam, & Member, MACT-1,  
Kamrup(M), Guwahati.

Dated Guwahati the 25<sup>th</sup> March, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/1339/21 dtd. 24.03.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 26.03.2021, has been granted. The Member, MACT No. 2, Kamrup(M), Guwahati and in his absence the Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-310(Pt.)/1993/1753-1A, dated 25.3.2021

Copy to:

1. The Member, MACT No. 2, Kamrup(M), Guwahati .
2. The Member, MACT No. 3, Kamrup(M), Guwahati.
3. ✓ The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**